### GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

# LOK SABHA UNSTARRED QUESTION NO. 3 ANSWERED ON 2<sup>ND</sup> FEBRUARY, 2023

#### **ACTION AGAINST MISUSE OF CENTRAL FUNDS**

#### 3. SHRI ARUN KUMAR SAGAR:

#### Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सडक परिवहन और राजमार्ग मंत्री

#### be pleased to state:

- (a) whether the Government is aware that the concerned executing agency is misusing the central funds by using sub-standard construction material in the construction of Bareilly-Shahjahanpur-Sitapur National Highway-24;
- (b) whether the Government has conducted or proposes to conduct any inquiry in this matter; and
- (c) if so, the details thereof??

#### **ANSWER**

## THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS (SHRI NITIN JAIRAM GADKARI)

(a) The Contract Agreement for the work of four laning of Bareilly-Sitapur section of National Highway (NH) - 24 was signed on 21.11.2019 and the present progress is 81%. As per standard practice of National Highways Authority of India (NHAI), the work is being supervised by Supervision Consultant appointed by NHAI. The Supervision Consultant is monitoring the project as per Ministry/Indian Road Congress (IRC) specifications and Contract provisions.

No substandard construction material case is reported for Bareilly-Shahjahanpur-Sitapur section. The required tests as per contract provisions are conducted during construction for road and no substandard work has been found at site.

(b) & (c) As a routine quality inspection, Quality team from NHAI Head Quarters (HQ) has visited the site on 23.06.2021 to 27.06.2021 at Bareilly-Shahjahanpur-Sitapur section of NH-24 and no sub-standard work has been found.

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